

Form 1 – HARYANA									
List of cases e-filed during the month of July' 2024									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
		Ambala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2- HARYANA							
List of cases in which e-Payment of Court fees was made during the month of July 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 3- HARYANA							
List of cases in which Electronic Service of Process has taken place during the month of July' 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 4- HARYANA						
List of total no. of cases randomly allocated during the month of July' 2024						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Ambala	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil
1	Ms. Guneet Arora, Civil Judge (Sr. Division), Karnal	Karnal	Ms. Guneet Arora, Civil Judge (Sr. Division), Karnal	5	Civil Suit	1
		Kurukshetra	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil
1	Sh.Yashwinder Paul Singh, Additional District & Sessions Judge, Yamuna Nagar	Yamuna Nagar	--	23	--	--
2	Sh. Kapil, Civil Judge (Jr. Divn.), Yamuna Nagar	--do--	--	18	--	--
3	Sh. Sukhdev Singh, Addl. Civil Judge (Sr. Divn.), Bilaspur	--do--	--	--	--	--

Form 5- HARYANA							
List of cases in which Case Management Hearing was held during the month of July' 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
1	Sh. Mahavir Singh	GURUGRAM	CS/9/2022	SUNDRAMAN VS VATIKA	DHARMENDER SEHRAWAT	18.01.2022	01.07.2024
			CS/117/2022	NEERAJ VS CULTFIT	ADITYA	19.10.2022	24.07.2024
			CS/2/2023	R2K VS AARAV	RAJESH ANJANA	09.01.2023	31.07.2024
		Hisar	Nil	Nil	Nil	Nil	Nil
1	Sh. Fakhruddin, ADJ, Jhajjar	Jhajjar	CS/12/2020	M/s Ashoka Distillers and Chemicals Pvt. Ltd Vs ADS Spirits Pvt. Ltd.	Sh. Ashok Makkar / Sh. Yashvir Singh Kadian	30.05.2020	--
2	Sh. Fakhruddin, ADJ, Jhajjar	Jhajjar	CS/13/2020	Piccadily Agro Industries Ltd. Vs Ashok Kumar	Sh. Gaurav Srivastva / Somvati Kadian	30.05.2020	---
3	Sh. Sudhir Jiwan, ADJ, Jhajjar	Jhajjar	CS/11/2020	M/s Brij Gopal Construction Co. Vs. State Of Haryana Through CS	Sh. Bhupesh Narula / Ms. Kiran Chaudhary	30.05.2020	05.07.2024
4	Sh. Sudhir Jiwan, ADJ, Jhajjar	Jhajjar	EXE/282/2020	Intec Capital Ltd. Vs P.D. Memorial Regligious and Educational Association	Sh. Anil Kumar / Sh. Ajay Ahlawat	30.05.2020	10.07.2024
5	Ms. Suman, CJ(JD), Bahadurgarh	Jhajjar	Rsuit/08/2024	M/S Mahavir Industries Vs M/s Ping Telematics	Sh. Sandeep Gupta	01.02.2024	18.07.2024
6	Ms. Suman, CJ(JD), Bahadurgarh	Jhajjar	Rsuit/85/2023	M/S Sterimed Surgical India Vs M/s Chempharma Industries India	Sh. Raj Kumar Sharma	10.08.2023	23.07.2024
7	Ms. Suman, CJ(JD), Bahadurgarh	Jhajjar	Rsuit/117/2023	M/S R.G. Industrial Corporation Vs M/S Lobo Tyre Factory	Sh. Raj Kumar Sharma	11.10.2023	---
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
1	Sh. AMIT KUMAR SHARMA, AD&SJ, Nuh	Nuh	CM/151/2020	Haryana Financial Corporation Vs M/S Durga Hoisery	Ms. Pallavi Wadhwa (In person)	18-05-2020	Case Adjourned to 21.08.2024 for Notice
2	Sh. AMIT KUMAR SHARMA, AD&SJ, Nuh	Nuh	CM/364/2023	Haryana Financial Corporation Vs DEEPAK INDUSTRIES	SH. S. C. GUPTA	02-05-2023	Case Adjourned to 18.09.2024 for Notice
1	Sh. Abhishek Phutela,ADJ, Palwal	Palwal	CS-5/2022	BMT Elctrical Udyog Vs VMT Kissan	Sh.K.K. Gupta, Adv. For plaintiff & Sh. Sanjeev Bansal Adv. For defendant.	27.04.2022	23.07.2024
2	Sh. Abhishek Phutela,ADJ, Palwal	Palwal	CS-02-2023	Avon Containers Vs Vimal Plast India & Ors.	Sh.Tarun Aggarwal, Adv. For plaintiff	45183	26/04/2024 (No date was fixed during this month)
3	Sh. Abhishek Phutela,ADJ, Palwal	Palwal	CS-05-2023	Deepank Aggarwal Vs Pack N Pack Packaging Pvt Ltd.	Sh.Anuj Mittal, Adv for plaintiff	45265	07/12/24
4	Sh. Abhishek Phutela,ADJ, Palwal	Palwal	CS-01-2024	M/s Mahalaxmi Malt Products Pvt. Ltd. & Ors. Vs. MYL Organics	Sh.Anuj Mittal, Adv for plaintiff	25.07.2024	25.07.2024
5	Ms.Sukirti CJSD, Palwal	Palwal	CS-965-2022	Avon Containers Pvt Ltd. Vs Prateek Aggarwal	Sh.Praveen Kumar, Advocate for plaintiff & Defendant exparte v.o.d. 14.02.2023	17.08.2022	04.05.2024 (No date was fixed during this month)

6	Ms.Sukirti, CJSJ, Palwal	Palwal	CS-964-2022	Avon Containers Pvt Ltd. Vs Aditya Interseas Pvt Ltd. & Ors	Sh.Parveen Kumar for Plaintiff & Sh. Jitender Rawat, Adv. For defendant	17.08.2022	07/04/24
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 6- HARYANA Contested Commercial cases disposed during the month of July' 2024													
Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Ambala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
(1)	Sh. Amrit Singh, ADJ, FBD.	Faridabad	Comm.Suit/15/2023	United Breweries Vs M/s JD Agencies	Adv. Rajiv Kalra, Adv. Ashok Muthreja	05.05.2011	NO	22.07.2024	4822	Dismissed			Suit for Recovery
		Fatehabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh. Mahavir Singh	GURUGRAM	CS/94/2021	LLOYD VS ISSAF	ANSHUL YADAV	16.12.2021		17.07.2024	03 YEARS 05 MONTHS	DECREED			
			CS/24/2017	CAPGEMINI VS DURGA	J K DANG	20.04.2017		19.07.2024	07 YEARS 03 MONTHS	DISMISSED			
			CS/55/2022	MAHESH VS ANDAZ	ROHIT ARORA	19.05.2022		29.07.2024	02 YEARS 02 MONTHS	DISMISSED			
			ARB/52/2022	GUERILLA VS ALM	PARMANAND YADAV	31.03.2022		05.07.2024	02 YEARS 03 MONTHS	ALLOWED			
			ARB/74/2024	JAHNAVI VS KFC	RAMESH SAINI	24.04.2024		26.07.2024	03 MONTHS	DISMISSED			
		Hisar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh. Amandeep Dewan, AD & SJ, Sirsa	Sirsa	CA/325/2015	Krishan Lal Vs Subhash Chander	Sh. Manav Goyal.	08.09.15	Yes	30.07.24	3248	Contested / Allowed	30.07.24	1	Recovery
		Sirsa	CA/336/2015	Hans Raj Vs Subhash Chander	Sh. K K Malik	15.09.15	No	30.07.24	3241	Contested/ Dismissed	30.07.24	1	Recovery
		Sonipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Yamuna Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil